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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 91/BB/2017	-	For hearing	6(2)	Ashapura Minechem Ltd. Vs Camson Bio-Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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SRITHULAKSHMI K.K. OPERATIONAL CREDITOR/  
INDIALAW LLP. PETITIONER.  
9144344173.



Counsel for petitioner is present. Counsel for respondent is present.

Counsel for petitioner requested adjournment.

List it on 23.02.2018.

  
MEMBER (T)

  
MEMBER (J)